

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2193**

**TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)**

**HUMAN TRAFFICKING CASES IN MAHARASHTRA**

**2193. SHRI SUNIL DATTATRAY TATKARE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of human trafficking cases registered in the State of Maharashtra during each of the last three years and current year;**
- (b) whether cases of human trafficking have been increasing continuously in Maharashtra and if so, the details thereof and the reasons therefor;**
- (c) whether cases of missing children and women have been increasing continuously in Maharashtra as compared to other States; and**
- (d) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) & (b): The National Crime Records Bureau (NCRB) compiles crime statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2021. Details of cases reported under Human Trafficking in the State of Maharashtra during the last three years are given below:**

<b>Year</b>	<b>Cases reported</b>
<b>2019</b>	<b>282</b>
<b>2020</b>	<b>184</b>
<b>2021</b>	<b>320</b>

**The above data shows no uniform trend of increase in the number of cases of human trafficking.**

**(c) & (d): State/UT-wise details of missing women and children during 2019-2021 are given in the statement at Annexure-I.**

**‘Police’ and ‘Public Order’ are “State-List” subjects under the Seventh Schedule to the Constitution of India. Therefore, the primary responsibility for preventing and countering the crime of human trafficking, missing children and women vests with respective State Governments/Union Territories.**

**The Ministry of Home Affairs (MHA) has been supplementing the efforts of the States/UTs in this regard by providing them guidelines on preventing and countering human trafficking, etc. in the form of various Advisories issued from time to time. These advisories are available at [www.mha.gov.in](http://www.mha.gov.in). The Ministry has also provided financial assistance to all**

**States/UTs for establishing Anti Human Trafficking Units in all Districts and for setting up Women Help Desks in all Police Stations of the country. MHA has also been assisting the States/UTs to hold 'Judicial Colloquiums' and 'State level conferences' for sensitizing law officers/Police Officers, etc. on issues relating to trafficking.**

**The Ministry of Women and Child Development has developed web portals namely "TrackChild" and "KhoYaPaya" for tracking missing children. The Ministry of Women & Child Development also provides support for an outreach service for children in distress through a dedicated toll free number 1098. They have also prepared Standard Operating Procedures (SOPs) for tracing missing children and has circulated the same to all States/UTs for dissemination to all stakeholders such as Police, Child Welfare Committee (CWCs) Juvenile Justice Boards (JJBs) etc. The Ministry of Railways, in collaboration with the Ministry of Women and Child Development and National Commission for Protection of Child Rights, has also issued a Standard Operating Procedure (SOP) for Railways to ensure Care and Protection of Children in contact with Railways.**

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## ANNEXURE-I REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2193 FOR 14.3.2023

## State/UT-wise number of missing children (below 18 years) and women (above 18 years) during 2019 to 2021

Sl. No.	State/UT	Number of missing children (below 18 years)			Number of missing women (above 18 years)		
		2019	2020	2021	2019	2020	2021
1	Andhra Pradesh	2746	2745	3720	4968	5484	7104
2	Arunachal Pradesh	44	13	44	9	1	1
3	Assam	1410	877	1161	2473	2094	2326
4	Bihar	7299	4868	4578	2518	2093	2274
5	Chhattisgarh	3143	2459	3278	8502	7006	9244
6	Goa	31	15	13	273	184	219
7	Gujarat	1439	1204	1395	8224	7375	8763
8	Haryana	2815	1904	2343	5943	5451	7406
9	Himachal Pradesh	393	288	444	1088	870	1225
10	Jharkhand	356	340	400	267	206	249
11	Karnataka	835	1085	1575	9621	8928	9949
12	Kerala	2183	1505	1609	7790	5510	5284
13	Madhya Pradesh	11022	8751	11607	25321	22358	26231
14	Maharashtra	4562	3356	4129	35990	30089	34763
15	Manipur	112	51	63	180	92	68
16	Meghalaya	104	44	66	137	70	62
17	Mizoram	0	0	0	0	0	0
18	Nagaland	37	21	26	10	10	10
19	Odisha	3151	2899	4133	9426	9300	9330
20	Punjab	894	655	1045	1436	1251	1481
21	Rajasthan	3655	3179	4936	13394	13973	15896
22	Sikkim	38	11	8	111	84	112
23	Tamil Nadu	4519	4591	6399	7956	9392	12790
24	Telangana	3308	3100	3956	8612	9534	10786
25	Tripura	169	127	153	1099	874	1076
26	Uttar Pradesh	3184	2380	3522	3927	3551	4500
27	Uttarakhand	539	399	626	872	837	1457
28	West Bengal	8952	7648	9996	24991	20794	22133
29	A & N Islands	43	21	25	62	23	36
30	Chandigarh	202	153	180	330	333	400
31	D&N Haveli and Daman & Diu +	20	3	19	117	49	85
32	Delhi	6355	4299	5772	9487	7519	8898
33	Jammu & Kashmir *	277	230	279	1303	1237	1620
34	Ladakh	-	1	0	0	7	5
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	48	40	35	102	129	154
	<b>TOTAL</b>	<b>73885</b>	<b>59262</b>	<b>77535</b>	<b>196539</b>	<b>176708</b>	<b>205937</b>

Note- '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

\*\*\* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019